

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 03rd November, 2015
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 121/2015(CZ)	Mulayam Singh Vs. State of M.P. & 9 Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv.	

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